





**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 66/12	TP 38/16	For settlement	397/ 398	Pramod Ramadas Kamat & 3 Ors. Vs. Sree Sreenivasa Textiles Processing Pvt. Ltd. & 8 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	AISHWARYA RAO 9900251320	R9	
	SARVOTHAM - P 9916710757	Petitioners	
	SRIRAJGA	R1-R8	
	PRADEEP 9036841647	R1-R8	
			P.T.O.

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time for reporting settlement after consulting the petitioner and after arriving at a settlement.

List it on IA No.134/17 on 15.11.2017.



MEMBER (J)



MEMBER (T)